## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL PRESENT: SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/2016

NAME OF THE PETITIONER(S)

: C Manoharan

NAME OF THE RESPONDENT(S)

: Mathi Leathers Pvt Ltd and 7 others

**UNDER SECTION** 

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Vijaya Psashawth. S R. Sankaranarayanam

Coursel for petition Senior coursel for petitioner

D. Bardanin

## ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that an order for stay was granted in this matter by the Hon'ble High Court of Madras. Time extended at request for filing a memo alongwith the above Hon'ble High Court's order by the next date of hearing. Put up on 25.07.2017 at 10.30 A.M.

J-viragerglean.

(S.Vijayaraghavan) Member (Technical)

(k-Anantha Padmanabha Swamy) Member (Judicial)

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